NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 1/59(1)/NCLT/AHM/2016

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

Name of the Company:

Rakesh Agarwal

V/s.

Vogue Ceramics Gujarat Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 59(1) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. ISHANP. SHAH	Advocelle	Petitioner (Tous
2. PAVANS CODIAWALA	Advocat	Petitione	
3. Rishpadulla Users	Adroche	Rose no. 1 wh	Peus.

ORDER

Learned Advocate Mr. Ishan Shah with Learned Advocate Mr. Pavan Godiawala present for Appellant. Learned Advocate Mr. Pushpadatta Vyas present for Respondents No.1 to 4.

List the matter on 17.01.2018.

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MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 19th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL